

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 5
(IB)-397(PB)/2018

IN THE MATTER OF:

Bank of India

.... Applicant

v.

Basic India Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 07.02.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner: Mr. Satish Rai, Mr. Abhay Kaushik and Mr. Rishi Kapoor,
Advocates

ORDER

CA-960(PB)/2020

The present CA has been filed for clarification of order dated 20.01.2020. Needless to say that the order dated 20.01.2020 is a reasoned and self-speaking one and therefore no clarification is required.

The Application is dismissed accordingly.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)